

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 77, 136 & 324 OF 2016

Dated: 26th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NOS. 77 & 136 OF 2016

**Sasan Power Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee
Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. G. Umapathy
Ms. R. Mekhala for R-2

Mr. Rajiv Srivastava
Ms. Gargi Srivastava
Ms. Garima Srivastava for R3 to R-6

Mr. M.G. Ramachandran
Mr. Shubham Arya for R-7, R-9 & R-14

Ms. Ranjana Roy
Mr. Vasudha Sen
Mr. Vivek Kumar for R-10

Mr. Rahul Dhawan
Mr. Mohit Aggarwal for R-11 & 12

Ms. Swapna Seshadri
Ms. Neha Garg
Ms. Parichita Chowdhury for R-13

APPEAL NO. 324 OF 2016

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

.... **Appellant(s)**

Vs.

Sasan Power Ltd. & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s)

: Mr. M.G.Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s)

: Mr. Vishrov Mukherjee
Ms. Raveena Dhamija for R.1

Mr. G. Umapathy
Ms. R. Mekhala for R.2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R.3 to 6

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **26.09.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member